

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No. 18  
CA (CAA)No.22/BB/2021

**IN THE MATTER OF:**

M/s. SPML Infrastructure Ltd  
v.  
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.... Petitioner

**Order Under Section 230-232 of Companies Act, 2013**

**Order delivered on 04.09.2021**

**ORDER**

Due to some technical problem, there is no Court sitting on 04.09.2021.

Therefore, C.A.(CAA)No.22/BB/2021 is adjourned to **22.10.2021**.

  
BY ORDER  
(COURT OFFICER)

Shruthi